

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Gujarat Agricultural Universities (Second Amendment) Act, 2014

26 OF 2014

[29 November 2014]

CONTENTS

- 1. Short title.
- 2. Amendment of section 10 of Guj. 5 of 2004.

Gujarat Agricultural Universities (Second Amendment) Act, 2014

26 OF 2014

[29 November 2014]

AN ACT

further to amend the Gujarat Agricultural Universities Act, 2004. It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Agricultural Universities (Second Amendment) Act, 2014.

2. Amendment of section 10 of Guj. 5 of 2004. :-

In the Gujarat Agricultural Universities Act, 2004, in section 10, in sub-section (1), in clause (b), for the words "sixty-five years", the words "seventy years" shall be substituted.